

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 128

IA(I.B.C)/533(CH)2023

IA(I.B.C)/783(CH)2024

IA(I.B.C)/1079(CH)2024

In

CP(IB) No. 365/Chd/HP/2019

(Admitted)

IN THE MATTER OF
SNK Rolling Bearings

...Petitioner-Operational Creditor

Versus

Hoshiar Nirvair Tractors Pvt. Ltd.

...Respondent-Corporate Debtor

Under Section: 9, 33, 60(5), IBC 2016

Order delivered on 15.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 08.07.2024.

Sd/-

Court Officer